



NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/07/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/136/ (IB)/2017
NAME OF THE PETITIONER(S) : SUYOG MERCHANDISE SHIPPING PVT LTD
NAME OF THE RESPONDENT(S) : NISSAN MOTORS INDIA PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	P. J. RISHIKESH	Counsel for Petitioner.	
2)	KALYAN JHABAKH	Co counsel for Respondent	

ORDER

Counsel representing both the parties are present. Counsel for petitioner stated that he has complied with the provisions of IB Code Counsel for the respondent prayed short time for submitting arguments. Both the counsel stated that efforts were taken for settling the matter between the parties. Counsel for respondent is directed to submit the final outcome of the settlement talks on the next date of hearing and if the settlement fails, both the counsel are directed to submit their arguments. Put up on 28.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)